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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2342/2002

this the 25th day of February, 2004

Hon'ble Shri S. A. Singh, Member (A)

1. Sh.Punit Prakash Vaid - Eldest son of deceased,
2. Sh.Praveen Prakash Vaid - 2nd son of deceased;
3. Sh.Pradeep Prakash Vaid - youngest son of deceased,

...Applicants.  
(Legal Representatives)

(By advocate: Shri D.N.Sharma)

Vs.

1. Union of India,  
through:- The Secretary to the Govt. of India,  
Ministry of Railway/Railway Board,  
Rail Bhawan, New Delhi.
2. The General Manager,  
Central Organisation for Railway  
Electrification, Allahabad(UP).
3. The Dy.Financial Advisor & Chief Accounts  
Officer, Central Organisation for Railway  
Electrification, Allahabad (U.P.).
4. The General Manager,  
North East Frontier Railway,  
Maligaon, Guwahati-781 001 (Assam).

... Respondents.

(By Advocate: Shri V.S.R.Krishna)

O R D E R (ORAL)

By Shri S.A.Singh:-

The applicant retired as Senior Accounts Officer from Indian Railway. The grievance of the applicant is that respondents have failed to pay his long outstanding dues.

2. Certain ~~damaged~~<sup>damage</sup> rent was recovered by the Estate Officer against which the applicant moved an



(2)

appeal under P.P. Act before Additional District Judge, Mathura, which was decided on 29.1.2001 (Annexure A-1). The applicant claims that as per this judgement respondents are required to refund sums earlier deducted from his settlement dues. In this regard, he filed a representation on 22.10.2001 (Annexure A-11), which is yet to be decided. Applicant also claims interest on the outstanding amount as per Railway Board's Circular dated 1.11.1994 (Annexure A-10).

3. In the facts and circumstances of this case, the OA is disposed of with the direction to the respondents to examine the aforesaid representation of the applicant and pass a speaking and reasoned order within three months from the date of receipt of a copy of this order. If any grievance still persists, the applicant is at liberty to file a fresh O.A. No costs.



( S.A. Singh )  
Member (A)

/kdr/